

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 19.08.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Pratistha Dave	S.B Civil Misc.Appeal No.1093/2010,Vikram Singh V/s Smt.Even Kanwar	Mr.S.D.Vyas & Anil Vyas	Mr. Jamwant Gujar
02.	Shri Mali Ram Pareek	S.B.Criminal Misc.Rev.Pet.No.851/2014, Smt.Maheshwari V/s Jayesh Kumar	Mr.Shambhoo Singh,Bharat Singh & Vikram Singh	Mr. M.C.Bishnoi
03.	Dr.Pramila Acharya	S.B.C.M.A.No.1815/2011, Vishnu Prakash & Ors V/s Manoj Kumar	Mr.Rakesh Arora	Mr.Sunil Mehta & Narpat Choudhary

CAUSE – LIST 20.08.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Prashant Sharma	S.B.Civil Misc.Appeal No.1319/2015,Shiv Shankar v/s LR,s of Shri Damadar Dadhich & Ors.	Mr.Ranjeet Joshi	Mr. Sajjan Singh Rajpurohit
02.	Shri H.S.Balot	S.B.Civil Misc.Appeal No.193/2009,Sultan & Ors. Vs Khyali Ram	MrMukesh Rajpurohit & Sunil Kumar Bishnoi	Mr.Trilok Joshi

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01.	Shri Mali Ram Pareek	S.B Civil Misc.Appeal No.311/2015,Ramjan Ali v/s Safi Mohd.	Mr.Rajendra Charan	Mr. Ravi Bhansali & Dhanesh Sarasawat

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR